

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) (Ins) No. 715 of 2020

IN THE MATTER OF:

Rushabh Civil Contractors Pvt. Ltd.

...Appellants

Vs.

Centrio Lifespaces Ltd.

...Respondent

Present:

For Appellants: Mr. Abhijeet Sinha, Mr. Malak Bhatt, Mr. Saikat Sarkar, Mr. Rajat Bector, Mr. B.K. Gala and Ms. Devanshi Singh, Advocates.

For Respondent: Mr. Rohan Agrawal, Advocate.

ORDER

(Through Virtual Mode)

11.01.2021: Heard the Learned Counsel for the Appellant in 'Part'. For continuation, the matter is adjourned to **15th January, 2021** at 10.30 A.M.

**[Justice Venugopal M.]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

sr/nn